

RA. ASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/100/2009

Date : 07.11.2009

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No.	Name of Officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
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SARVA SHRL MS. :

AJMER JUDGESHIP

- | | | |
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| 1. | Mohd. Saleem
ADJ(FT) No.1, Beawar | - ADJ, Beawar |
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ALWAR JUDGESHIP

- | | | |
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| 1. | Dhanna Ram
ADJ(FT), Kishangarhbas | - ADJ No.2, Kishangarhbas |
| 2. | Gambhir Singh
CJ(SD)-ACJM, Laxmangarh | - CJ(JD)-JM, Laxmangarh |

BALOTRA JUDGESHIP

- | | | |
|----|--|------------------------|
| 1. | Prithvi Raj Sharma
CJ(SD)-CJM, Barmer | - ACJ(SD)-ACJM, Barmer |
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BANSWARA JUDGESHIP

- | | | |
|----|---|---------------------------|
| 1. | P.C.Pagaria
ADJ, Banswara | - DJ, Banswara |
| 2. | Brijesh Purohit
CJ(SD)-CJM, Banswara | - CJ(SD)-ACJM, Kushalgarh |

BHARATPUR JUDGESHIP

- | | | |
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| 1. | Kedar Lal Gupta
ADJ(FT) No.4, Bharatpur
HQ at Deeg | - ADJ No.2, Deeg |
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BHILWARA JUDGESHIP

- | | | |
|----|---|--------------------------------|
| 1. | Shweta Sharma-I
ACJ(JD)-JM No 1, Bhilwara | - ACJ(JD)-JM No.3,
Bhilwara |
| 2. | Yashwant Bhardwaj
CJ(JD)-JM (East), Bhilwara | - CJ(JD)-JM, Bijoliya |
| 3. | Ashok Kumar Sharma
ACJ(JD)-JM No.2, Bhilwara | - CJ(JD)-JM, Mandalgarh |

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BIKANER JUDGESHIP

1. Muni Shanker Vyas
DJ, Bikaner - Spl. Judge, SC/ST Cases
Court, Bikaner
2. Satyapal Verma
CJ(JD)-JM, Bikaner - ACJ(JD)-JM No.1,
Bikaner

BUNDI JUDGESHIP

1. Kailash Chand Gupta
CJ(SD)-ACJM, Nainwa - CJ(JD)-JM, Lakheri
2. Samrendra Singh Sikharwar
CJ(JD)-JM, Nainwa - CJ(JD)-JM, Indergarh

HANUMANGARH JUDGESHIP

1. Shiv Kumar
ACJ(JD)-JM, Hanumangarh - CJ(JD)-JM, Tibbi

JAIPUR CITY JUDGESHIP

1. Anil Kumar Surolia
ADJ No.7, Jaipur City - ADJ No.8, Jaipur City
2. Seema Juneja
ACJ(JD)-JM No.3, Jaipur City - ACJ(JD)-JM No.2,
Jaipur City
3. Satish Chandra Godara
ACJ(JD)-JM No.15, Jaipur City - ACJ(JD)-JM No.14,
Jaipur City
4. Saroj Choudhary
ACJ(JD)-JM No.22, Jaipur City - ACJ(JD)-JM No.21,
Jaipur City

JAIPUR DISTRICT JUDGESHIP

1. Nawal Kishore Sharma
ADJ(FT), Kotputli - ADJ, Kotputli
2. Satya Narain Vyas
ADJ(FT) No.3, Jaipur District - ADJ, Shahpura

KOTA JUDGESHIP

1. Ramesh Chandra Meena
ADJ No.4, Kota - Sessions Judge, Spl. Court,
ACD Cases, Kota
2. Brij Lal Meena
Judge, Spl. Court, Atrocities on
Women and Dowry Cases, Kota - 1. ADJ No.1, Kota
&
2. ADJ No.3, Kota
3. Achla Arya
ACJ(JD)-JM No.1 (South),
Kota - ACJ(JD)-JM No.5 (South),
Kota


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MERTA JUDGESHIP

1. Rakesh Kumar Jansal
DJ, Merta - Spl. Judge, SC/ST Cases
Court, Merta.
2. Renu Srivastava
CJ(JD)-JM, Deedwana - CJ(SD)-ACJM, Deedwana
3. Dalpat Singh Rajpurohit
CJ(JD)-JM, Nagaur - ACJ(JD)-JM, Nagaur

PRATAPGARH JUDGESHIP

1. Amar Chand Singh
DJ, Pratapgarh - Spl. Judge, SC/ST Cases
Court, Pratapgarh
2. Ajay Kumar
CJ(JD)-JM, Pratapgarh - ACJ(JD)-JM, Pratapgarh

RAJSAMAND JUDGESHIP

1. Rekha Sharma
ACJ(SD)-ACJM, Rajsamand - CJ(JD)-JM, Amet

UDAIPUR JUDGESHIP

1. Narain Singh
CJ(SD)-ACJM, Kanore - CJ(JD)-JM, Bhindar

NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


REGISTRAR (ADMIN.)